



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.01.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 17.01.2025 at 02:00 PM will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 513 of 2024 & I.A. No. 5085, 6476 of 2024 (PH) (With Defects)	Hari Om Dixit Vs. Ajit Srivastava & Ors. With	Ashish Choudhury	Aishvary Vikram Abhimany Sharma Nipun Gautam- R2 Saikat Sarkar Atul Kumar- Intervenor
2.	Comp. App. (AT) (Ins) No. 1053 of 2024 (PH)	Ajit Shrivastava Vs. Anand Sonbhadra (IRP for Gayatri Hospitality & Realcon Ltd.) & Anr.	Mrinali Prasad	Nipun Gautam- R1 Ashish Choudhary Abhishek Arora- R2
3.	Comp. App. (AT) (Ins) No. 1474 of 2024	Shomit Finance Ltd. Vs. Devendra Singh Resolution Professional for Granite Gate Properties Pvt. Ltd. & Ors. With	Pankaj Agarwal	Rachit Mittal Parish Mishra Kanishk Raj- R5 Ridhima Verma Shashwat Tripathi Madhu Ayachit- R2 Sanyam Saxena Nubair Alvi- RP

4.	Comp. App. (AT) (Ins) No. 1477 of 2024 (With Defects)	Devendra Singh Vs. Granite Gate Properties Pvt. Ltd. With	Palash S Singhai	Ridhima Verma Rachit Mittal
5.	Comp. App. (AT) (Ins) No. 1479 of 2024 & I.A. No. 5864 of 2024 (With Defects)	The Authorised Representative for Granite Gate Properties Pvt. Ltd. Vs. Devendra Singh & Ors. With	Ravinder Singh	Ridhima Verma Rachit Mittal
6.	Comp. App. (AT) (Ins) No. 1713 of 2024	New Okhla Industrial Development Authority Vs. Granite Gate Properties Pvt. Ltd. & Anr. With	Rachit Mittal	Ravinder Singh Raveesha Gupta Sanyam Saxena Nubair Alvi- for RP
7.	Comp. App. (AT) (Ins) No. 1714 of 2024	SMV Agencies Pvt. Ltd. Vs. Granite Gate Properties Pvt. Ltd. Through Its Resolution Professionaland Ors.	Aditya Madaan	Rachit Mittal Parish Mishra Kanishk Raj- R1 Ravinder Singh Raveesha Gupta Sanyam Saxena Nubair Alvi- RP
8.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	Arihant Jain	Rajesh Banati Ashish Sareen
9.	Comp. App. (AT) (Ins) No. 1383 of 2023 & I.A. No. 4896 of 2023 (With Defects)	Korea Trade Insurance Corporation Vs. Amrit Polychem Pvt. Ltd.	Manish Dhir	Prachi Johri Pranav Abhad Abhipsa Sahu
10.	Comp. App. (AT) (Ins) No. 149 of 2024	EbixCash Ltd. Vs. State Bank of India & Anr.	Ankur Das	Mahee Vohra-R1

11.	Comp. App. (AT) (Ins) No. 13 of 2024	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) With	Pratik Sarkar	Riddhi Sancheti
12.	Comp. App. (AT) (Ins) No. 38 of 2024 & I.A No. 98 of 2024 (With Defects)	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) & Anr. With	Pratik Sarkar	Riddhi Sancheti Tishampati Sen Dikshat Mehra-R1 Puneet Singh Bindra Parag Sawant Rishabh Gupta
13.	Comp. App. (AT) (Ins) No. 46 of 2024	UTI Employees Sai Samruddhi Co-operative Housing Society Vs. Jayesh Sangharajka (RP-Ornate Spaces Pvt. Ltd.) & Anr.	Pratik Sarkar	Riddhi Sancheti Tishampati Sen Riddhi Saneheti Anurag Anand Mukul Kolhari Puneet Singh Bindra
14.	Comp. App. (AT) (Ins) No. 704 of 2024 (With Defects)	Dr. Indu Singh Suspended Director of G.V. Meditech Pvt. Ltd. Vs. Prime Tower – A Partnership Firm & Anr.	Sanjana Saddy	Shivam Kumar Gulabsha Kureshi Saurab Sharma Abhishek Nail- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar